- (b) what was the price of this drug before commencement of 1979 order and what is the price now; and
- (c) whether it is a fact that M/s. Wyeth are importing high priced penultimates for the production of this" drug, if so their names, import value and what steps have been taken to prevent this company from importing high value penultimates?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) to (c) Oxazepam and its formulations are not price controlled under the Drugs (Prices Control) Order, 1979. Information regarding the current price and th price before the commencement of Drugs (Prices Control) Order, 7979 is being collected and would be laid on the Table of the Rajya Sabha The details of various raw materials being imported by M/s. Wyeth Laboratories (India) Limited for the production of Oxazepam are being collected. If after the receipt of this details it is found that the company is not authorised to import any intermediate, suitable action would be

## Production of 16-DPA by M/s, Glaxo, Limited

- 1323. SHRI JAGDISH JANI. Will the Minister of PETROLEUM, CHE-MICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that M/s. Glaxo Limited produced 16-DPA for the manufacture of Cortico-steroids from solanum; and
- (b) if so, what is the quantity of 16-DPA produced by M/s. Glaxo Limited from solanum during the past three years?

THE MTNISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTTLIZXRS

- (SHRI DALBIR SINGH); (a) Glaxo has stated that it has produced 16-DPA from Solanum.
- (b) The information is being ascertained from the company and will be laid on the Table of the House.

## M/s. Glaxo formulations based on Vitamin 'A'

- 1324. SHRIMATI USHA MALHOTRA; Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2644 given in the Rajya Sabha on'21st December, 1981 and state;
- (a) what are the formulations based on Vitamin A for which M/s. Glax3 Limited is licensed under KD&R) Act, 1951;
- (b) what is the production of these formulations during the last two years and the source from which they obtained Vitamin A for their manufacture; and
- (c) what is the quantity of Vitamin A produced by M/s. Glaxo during the above period and what is the quantity which has been obtained from other sources?
- THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) and (h) The details of formulations based on< Vitamin 'A' for which M/s. Glaxo hold Industrial Limited Licence/. Registration Certificates under KD&R) Act 1951 and the production of these formulations during the last two years viz. 1979-80 and 1980-81 are given in Statement. Information on the source from which the company obtained Vitamin A for the manufacture of these formulations is being ascertained.
- (c) Details of quantity of Vitainm 'A' produced and obtained from other